

23.04.2014

O.A. 133/2007

Hon'ble Shri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

List is being revised. No one is present on behalf of the applicant. Shri Praveen Kumar holding brief for Shri G. K. Singh, learned counsel for the respondents is present. By virtue of an order dated 3.2.2014, notice was issued to the applicant to appear in person or to engage some other counsel which was issued on 19.2.2014. Thereafter, the case was listed on several occasions. Today neither there is a request for pass over nor there is a request for an adjournment. As such, it appears that the applicant is not interested to pursue his case. Accordingly, the O.A. is dismissed in default and for non prosecution.

S. B.

Member (A)

VR. Agarwal

Member (J)

vidya

*On
cease & desist
Dated 23.4.14
Signed
24.4.2014*